

France and USA during the last two years has been as follows:-

(Rs. Crores)

Name of the Country	Export		Import	
	1989-90	1990-91	1989-90	1990-91
Japan	2726.69	3025.25	2819.70	3245.53
France	638.32	765.44	1611.75	1305.02
USA	4474.38	4795.52	4259.48	5236.98

(b) Apart from the liberalised trade and industrial policy, other export promotion measures are undertaken like exchange of business delegations, participation in fairs and governmental level discussions for improving bilateral trade.

[English]

Violation of RBI Norms by Foreign Banks

234. SHRI MORESHWAR SAVE: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India in its internal report of October, 1990 has pointed out that foreign banks are flouting RBI norms;

(b) if so, whether the Government propose to probe into the functioning of foreign banks;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Reserve Bank of India have reported that their review of the working of foreign banks for the year ended March 1990, revealed failure to achieve priority sector lending targets, low export sector finance and general apathy to continue to finance sick units on the part of a number of foreign banks. Certain irregularities were

also noticed in the areas of bill financing and portfolio management. As a result of the review, Reserve Bank of India issued in January, 1991 revised and exhaustive guidelines to all scheduled commercial banks stating inter-alia that any violation of the said guidelines would be viewed very seriously by the RBI.

(b) There is an inbuilt system for inspections of foreign banks by the Reserve Bank of India at intervals of two years. The banks are advised to take suitable steps to rectify or remove the adverse features pointed out in the inspection reports within a reasonable time frame. Serious irregularities are also discussed with the management of the banks.

(c) and (d). Do not arise in view of replies to (a) and (b) above.

Migration of Handloom Weavers and Artisans to Cities

235. SHRI MADAN LAL KHURANA:
SHRI DHARMABHIKSHAM:

Will the Minister of TEXTILES be pleased to state:

(a) Whether due to the recently announced industrial and financial policies by the Government the handloom weavers and artisans of the country have reached starvation stage and are leading a life of misery;

(b) If so, whether a large number of

handloom weavers and artisans have migrated from their villages to cities in search of livelihood;

(c) if so, the reasons for adopting anti-handloom weavers and artisans policy forcing them to live their villages towards cities; and

(d) the details of corrective measures taken or proposed to be taken by the government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF (SHRI ASHOK GEHLOT):

(a) No Sir, The policy measures recently announced by the Government for promoting and strengthening village industries including handloom sector are aimed at imparting more vitality and growth-impetus to the sector to enable it to contribute its mite fully to the economy, particularly in terms of growth of output, employment and exports.

(b) to (d). Do not arise.

Production and export of Sugar

236. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of COMMERCE be pleased to state:

(a) whether there has been a phenomenal increase in the production of sugar this year;

(b) if so, whether the Union Government propose to increase its export ; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) The production of sugar in the sugar year 1991 is estimated at 119.05 lakh MTs as against 109.89 lakh MTs in the previous sugar year.

(b) and (c). Government has released 5.25 lakh MTs of sugar for commercial and preferential quota exports during 1991-92 fiscal year.

[Translation]

Opening of New Branches of Banks in Deoria and Balla District of U.P.

237. SHRI HARI KEWAL PRASAD: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of nationalised banks in the rural areas of Deoria and Ballia districts of Uttar Pradesh, bank-wise;

(b) whether the Government propose to open some new branches in the rural areas of these districts;

(c) if so, the names of the places where these branches are likely to be opened; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Bank-wise number of branches of Public Sector Banks in rural centres of Deoria and Ballia Districts of Uttar Pradesh (as on 30.6.1991) are given below:-

Name of bank	No. of branches in District	
	Deoria	Balia
1. State Bank of India	10	5
2. Allahabad Bank	2	3
3. Central Bank of India	41	14
4. Punjab National Bank	17	-
5. Union Bank of India	3	5